

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/142/2017

NAME OF THE TRANSFEROR

: PROGRESSIVE CYBERNETICS PVT LTD

NAME OF THE TRANSFERRE

: ROC KERALA

UNDER SECTION

: 252(3)

S.No. Name (in Capital)

Represented by

Signature

Progreshue

Petitioner VinuThomas M. P.C.S.

ORDER

PCS representing the petitioner present and made his submissions. Order is reserved.

Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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